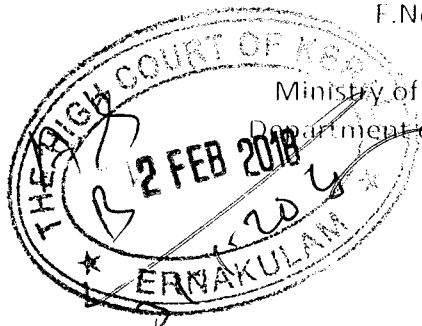


16

F.No. 17016/28/2017/SCD-VI

11646



Government of India
 Ministry of Social Justice and Empowerment
 Department of Social Justice and Empowerment

Shastri Bhawan,
 New Delhi-110001,
 Dated: 1st January, 2018.

VACANCY CIRCULAR

The Ministry of Social Justice and Empowerment intends to fill the Post of Assistant Director (Programming) in the National Commission for Scheduled Castes by deputation (including short-term contract/absorption/re-employment of ex-Servicemen).

Post	Number of Posts	Pay Scale	Eligibility
Assistant Director (Programming)	1	Pay Band-3 Rs. 15600-39100 (Grade Pay of Rs 5400)-pre revised [Level-10 of Pay Matrix-Revised)	Officers of the Central/State Government/Union Territories/Universities/recognized research institutions/Public Sector Undertakings/Semi-Government Organizations/Statutory or autonomous bodies:- (A) (i) Holding analogous post on regular basis in the parent cadre/Department; or (ii) With two years' service in the grade rendered after appointment thereto on a regular basis in Pay Band-2 in the Pay Scale of Rs. 9300-34800 with Grade Pay of Rs. 4800-Pre revised (Level-8 of Pay matrix-Revised) or equivalent in the parent cadre or Department; or (iii) With three years' service in the grade rendered after appointment thereto on a regular basis in Pay Band-2 in the Pay Scale of Rs. 9300-34800 with Grade Pay of Rs. 4600-Pre revised (Level-7 of Pay Matrix-Revised) or equivalent in the parent cadre or Department; and (B) Possessing the following

A & B
 1/2/18

qualifications:

(i) Master's degree in Computer Applications/Computer Science or M.Tech (with specialization in Computer Applications) or B.E./B.Tech in Computer Engineering/Computer Science/Computer Technology of a recognized University or equivalent; and

(ii) Two years' experience of electronic Data processing work including experience of actual programming;

OR

(i) Degree in Computer Applications/Computer Science or Degree in Electronics/Electronics and Communication Engineering from a recognized University or equivalent; and

(ii) Three years' experience in Electronics Data processing work out of which at least one year experience should be in actual programming.

OR

(i) Master's Degree of a recognized University or equivalent or Degree in Engineering of recognized University or equivalent; and

(ii) Four years' experience of electronics data processing work out of which at least two years' experience should be in actual programming;

OR

(i) 'A' level Diploma under DOEACC Programme or Post Graduate Diploma in Computer Applications offered under University Programme/Post Polytechnic Diploma in Computer Applications awarded by

State Council of Technical
Educations or equivalent;
and

- (ii) Four years' experience of
electronics data processing
work out of which at least
two years experience should
be in actual programming.

Note 1: Period of deputation (including short-term contract) including period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization/department of the Central Government shall ordinarily not exceed three years.

Note 2: The maximum age limit for appointment by deputation (including short-term contract) shall be not exceeding 56 years as on the closing date of receipt of applications.

Note 3: For the purposes of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1.1.2006/the date from which the revised pay structure based on the 6th CPC recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay/pay scale extended based on the recommendations of the Pay Commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay/pay scale, and where this benefit will extend only for the posts for which that grade pay/pay scale is the normal replacement grade without any upgradation.

2. The selected officers will be on deputation for a period of three years initially which can be curtailed or extended further, depending upon the requirement, and with the consent of the officer and approval of the lending department. The usual deputation terms will apply. The selected officer will be posted with the National Commission for Scheduled Castes.

3. All Ministries/Departments of Government of India, All State/Union Territories Governments, All Universities, All Recognized Research Institutions, All Public Sector Undertakings, All Semi-Government Organizations, All Statutory or Autonomous bodies are requested to circulate the above posts among the officers, working with them and forward the application (in prescribed pro forma **Annexure A**) of eligible and interested officers, along with a certificate to the effect that they are clear from vigilance angle, their integrity certificate, details of major/minor penalty imposed on them during the last 10 years and attested photocopies of their ACRs/APARs for the last 5 years to the undersigned at the following address within 60 days of its publication in the Employment News:

Shri N.S. Venkateshwaran,
Under Secretary, D/o SJ&E,
Shastri Bhawan, New Delhi-110001.

N.S.V. Venkateshwaran
4/1/2013

(N.S. Venkateshwaran)

Under Secretary to the Government of India

To

1. The Director (CS), Department of Personnel and Training, North Block, New Delhi-110001 with the request to get this O.M. placed on the DOPT website.
2. (i) All Central Government Ministries & Departments with request to circulate the vacancy circular amongst all employees of your Ministry/Department and also to forward a copy of this advertisement to all Universities/recognized research institutions/Public Sector Undertaking/Semi-Government Organizations/Statutory or autonomous bodies under your Ministry/Department.

(ii) All State/Union Territories Governments with request to circulate the vacancy circular amongst all employees of your State/UT Government and also to forward a copy of this advertisement to all Universities/recognized research institutions/Public Sector Undertaking/Semi-Government Organizations/Statutory or autonomous bodies under your State/Union Territory Government.

(iii) All Universities.

(iv) All Recognized Research Institutions.

(v) All Public Sector Undertakings.

(vi) All Semi-Government Organizations.

(vii) All Statutory or Autonomous bodies.
3. Ministry's website.
4. E-office notice board.

To

1. The Director (CS), Department of Personnel and Training, North Block, New Delhi-110001 with the request to get this O.M. placed on the DOPT website.
2. (i) All Central Government Ministries & Departments with request to circulate the vacancy circular amongst all employees of your Ministry/Department and also to forward a copy of this advertisement to all Universities/recognized research institutions/Public Sector Undertaking/Semi-Government Organizations/Statutory or autonomous bodies under your Ministry/Department.

(ii) All State/Union Territories Governments with request to circulate the vacancy circular amongst all employees of your State/UT Government and also to forward a copy of this advertisement to all Universities/recognized research institutions/Public Sector Undertaking/Semi-Government Organizations/Statutory or autonomous bodies under your State/Union Territory Government.

(iii) All Universities.

(iv) All Recognized Research Institutions.

(v) All Public Sector Undertakings.

(vi) All Semi-Government Organizations.

(vii) All Statutory or Autonomous bodies.
3. Ministry's website.
4. E-office notice board.

Note: No objection for applying to the above post shall be given in individual cases, subject to the orders from the Honourable the Acting Chief Justice.

(By Order)



G. Rathi

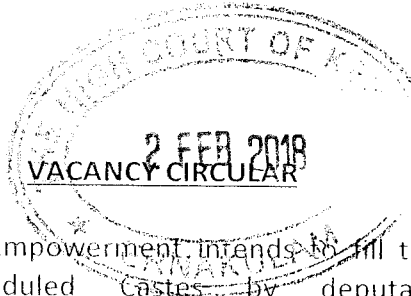
Assistant Registrar (H.G.)

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F.No. 17016/29/2017/SCD-VI
Government of India
Ministry of Social Justice and Empowerment
Department of Social Justice and Empowerment

11652

Shastri Bhawan,
New Delhi-110001,
Dated: 1st January, 2018.



The Ministry of Social Justice and Empowerment intends to fill the Post of Law Officer in the National Commission for Scheduled Castes by deputation (including short-term contract/absorption/re-employment of ex-Servicemen).

A & B
12/1/18

Post	Number of Posts	Pay Scale	Eligibility
Law Officer	1	Pay Band-3 Rs 15600-39100 (Grade Pay Rs 6600)-Pre revised [Level-11 of Pay Matrix-Revised]	Officers under the Central or State Governments or Union Territories or Universities or recognized Research Institutions or Public Sector Undertakings or Semi-Government or Statutory or Autonomous Organizations:- (A) (i) Holding analogous post on regular basis in the parent cadre or Department; Or (ii) With five years' service in the grade rendered after appointment thereto on a regular basis in Pay Band-3 in the Scale of Pay of Rs. 15600-39100 with Grade Pay of Rs. 5400-pre revised (Level-10 of Pay Matrix-Revised] or equivalent in the parent cadre or Department; Or (iii) With six years' service in the grade rendered after appointment thereto on a regular basis in Pay Band-2 in the Scale of pay of Rs. 9300-34800 with Grade Pay of Rs. 4800-pre revised (Level-8 of Pay Matrix-Revised) or equivalent in the parent cadre or Department;

and

(B) Possessing the following qualification:

(i) Master's degree in law of a recognized University or Institute and possessing five years' teaching and/or research experience in law;

Or

Bachelor's degree in law of a recognized University or Institute and possessing seven years' teaching and/or research experience in law;

Or

Should have been a member of State Judicial Service for seven years; Or

Should be a qualified legal practitioner i.e. Advocate (within the meaning of Advocates Act, 1961), who has practiced as such for seven years.

Note 1 : In computing the period during which a person has held an office in the State Judicial Service, there shall be included any period during which he has held any other legal posts or any period during which he has been a legal practitioner.

Note 2 : In computing the period during which a person has been qualified legal practitioner there shall be included any period during which he has held any office in the State Judicial Service or has held a legal post in the department of the State or Central Government, Union Territory, Government Research Institute or other research

institute of recognized Universities.

Absorption :

Only officers of the Central Government or State Governments and Union Territories shall be eligible for consideration for appointment on absorption basis.

Re-employment for Armed Forces Personnel :

The Armed Forces Personnel of the rank of Captain or equivalent due to retire or who are to be transferred to reserve within a period of one year and having requisite qualifications and experience shall also be considered while selecting persons for appointment on deputation (including short-term contract). Such persons shall be given deputation terms up to the date in which they are due to release from the Armed Forces and thereafter, they may be continued on re-employment (Re-employment up to the age of superannuation with reference to civil post).

Note 1: Period of deputation (including short-term contract) including period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed four years.

Note 2: The maximum age limit for appointment by deputation (including short-term contract) shall not be exceeding 56 years as on the closing date of receipt of applications.

Note 3: For the purposes of appointment on deputation or absorption basis, the service rendered on a regular basis by an officer prior to 1.1.2006, the date from which the revised pay structure based on the Sixth Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common Grade Pay or Pay Scale, and where this

bénéfit will extend only for the posts for which that Grade Pay or Pay Scale is the normal replacement grade without any upgradation.

2. The selected officers will be on deputation for a period of **three years** initially which can be curtailed or extended further, depending upon the requirement, and with the consent of the officer and approval of the lending department. The selected officer will be posted with the National Commission for Scheduled Castes.

3. All Ministries/Departments of Government of India, All State/Union Territories Governments, All Universities, All Recognized Research Institutions, All Public Sector Undertakings, All Semi-Government Organizations, All Statutory or Autonomous bodies are requested to circulate the above posts among the officers, working with them and forward the application (in prescribed pro forma **Annexure A**) of eligible and interested officers, along with a certificate to the effect that they are clear from vigilance angle, their integrity certificate, details of major/minor penalty imposed on them during the last 10 years and attested photocopies of their ACRs/APARs for the last 5 years to the undersigned at the following address within 60 days of its publication in the Employment News:

Shri N.S. Venkateshwaran,
Under Secretary, D/o SJ&E,

Shastri Bhawan, New Delhi-110001.

N.S. Venkateshwaran
4/12/18

(N.S. Venkateshwaran)

Under Secretary to the Government of India

To

1. The Director (CS), Department of Personnel and Training, North Block, New Delhi-110001 with the request to get this O.M. placed on the DOPT website.
2. (i) All Central Government Ministries & Departments with request to circulate the vacancy circular amongst all employees of your Ministry/Department and also to forward a copy of this advertisement to all Universities/recognized research institutions/Public Sector Undertaking/Semi-Government Organizations/Statutory or autonomous bodies under your Ministry/Department.
(ii) All State/Union Territories Governments with request to circulate the vacancy circular amongst all employees of your State/UT Government and also to forward a copy of this advertisement to all Universities/recognized research institutions/Public Sector Undertaking/Semi-Government Organizations/Statutory or autonomous bodies under your State/Union Territory Government.
(iii) All Universities.
(iv) All Recognized Research Institutions.
(v) All Public Sector Undertakings.
(vi) All Semi-Government Organizations.
(vii) All Statutory or Autonomous bodies.
3. Ministry's website.
4. E-office notice board.

Note: No objection for applying to the post shall be given in individual cases, subject to the orders from the Honourable the Acting Chief Justice.

(By Order)

G. Rath

G. Rath

Assistant Registrar (H.G.)

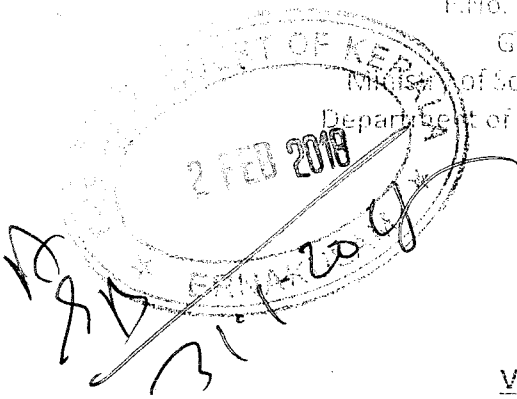
11653

F.No. 17016/30/2017/SCD-VI

Government of India

Ministry of Social Justice and Empowerment

Department of Social Justice and Empowerment



Shastri Bhawan,

New Delhi-110001,

Dated: 4th January, 2018.VACANCY CIRCULAR

The Ministry of Social Justice and Empowerment intends to fill the Post of Assistant Library and Information Officer in the National Commission for Scheduled Castes by deputation (including short-term contract/absorption/re-employment of ex-Servicemen).

Post	Number of Posts	Pay Scale	Eligibility
Assistant Library and Information Officer	3	Pay Band-3 Rs. 15600-39100 (Grade Pay Rs 5400)-Pre revised [Level-10 of Pay Matrix-Revised]	Officers under the Central or State Governments or Union Territory Administration or Universities or Recognized Research Institutions or Public Sector Undertakings or Statutory or Autonomous Organizations:- (A) (i) Holding analogous post on regular basis in the parent cadre or Department; Or (ii) With two years' service in the grade rendered after appointment thereto on a regular basis in posts in Pay Band-2 in the Pay Scale of Rs. 9300-34800 with Grade Pay of Rs. 4800-Pre revised (Level-8 of Pay Matrix-Revised) or equivalent in the parent cadre or Department; Or (iii) With three years' service in the grade rendered after appointment thereto on a regular basis in posts in Pay Band-2 in the Pay Scale of Rs. 9300-34800 with Grade Pay of Rs. 4600-Pre revised (Level-7 of Pay Matrix-Revised) or equivalent in the parent cadre or Department; and

			(B) Possessing the following qualifications:
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- | | | | |
|--|--|--|---|
| | | | (i) Master's degree in Library Science or Information Science or Documentation Science from a recognized University or Institute; and |
| | | | (ii) Three years professional experience in a Public or Institutional Library. |

Note 1: Period of deputation (including short-term contract) including period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years.

Note 2: The maximum age limit for appointment by deputation (including short-term contract) shall not be exceeding 56 years as on the closing date of receipt of applications.

Note 3: For the purposes of appointment on deputation or absorption basis, the service rendered on a regular basis by an officer prior to 1.1.2006, the date from which the revised pay structure based on the Sixth Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common Grade Pay or Pay Scale, and where this benefit will extend only for the posts for which that Grade Pay or Pay Scale is the normal replacement grade without any upgradation.

2. The selected officers will be on deputation for a period of three years initially which can be curtailed or extended further, depending upon the requirement, and with the consent of the officer and approval of the lending department. The usual deputation terms will apply. The selected officer will be posted with the National Commission for Scheduled Castes.

3. All Ministries/Departments of Government of India, All State/Union Territories Governments, All Universities, All Recognized Research Institutions, All Public Sector Undertakings, All Semi-Government Organizations, All Statutory or Autonomous bodies are requested to circulate the above posts among the officers, working with them and forward the application (in prescribed pro forma **Annexure A**) of eligible and interested officers, along with a certificate to the effect that they are clear from vigilance angle, their integrity certificate, details of major/minor penalty imposed on them during the last 10 years and attested photocopies of their ACRs/APARs for the last 5 years to the undersigned at the following address within 60 days of its publication in the Employment News:

Shri N.S. Venkateshwaran,
Under Secretary, D/o SJ&E,
Shastri Bhawan, New Delhi-110001.

N.S. Venkateshwaran
4/1/2018

(N.S. Venkateshwaran)

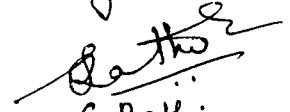
Under Secretary to the Government of India

To-

1. The Director (CS), Department of Personnel and Training, North Block, New Delhi-110001 with the request to get this O.M. placed on the DOPT website.
2. (i) All Central Government Ministries & Departments with request to circulate the vacancy circular amongst all employees of your Ministry/Department and also to forward a copy of this advertisement to all Universities/recognized research institutions/Public Sector Undertaking/Semi-Government Organizations/Statutory or autonomous bodies under your Ministry/Department.
(ii) All State/Union Territories Governments with request to circulate the vacancy circular amongst all employees of your State/UT Government and also to forward a copy of this advertisement to all Universities/recognized research institutions/Public Sector Undertaking/Semi-Government Organizations/Statutory or autonomous bodies under your State/Union Territory Government.
(iii) All Universities.
(iv) All Recognized Research Institutions.
(v) All Public Sector Undertakings.
(vi) All Semi-Government Organizations.
(vii) All Statutory or Autonomous bodies.
3. Ministry's website.
4. E-office notice board.

Note: No objection for applying to the above post shall be given in individual cases, subject to the orders from the Honourable the Acting Chief Justice.

(By Order)


G. Rathi

Assistant Registrar (H.O.)

11854

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All communications should be addressed to the Registrar, Supreme Court by designation NOT by name

PIN:- 110201



SUPREME COURT
INDIA
NEW DELHI

No. F.6/2017-SCA(I)
New Delhi, dated January 24, 2018

From : Nalini Rangam,
Branch Officer(Admn.I)

To :

The Registrar General
High Court of Kerala
Ernakulam- 682031

Sir/Madam,

I am directed to forward herewith an Advertisement for recruitment to the post of Court Assistant (Technical Assistant-cum-Programmer) in the Registry of Supreme Court of India. The post of Court Assistant (Technical Assistant-cum-Programmer) is placed in Pay Level 7 of Pay Matrix with initial basic pay of Rs. 44900/-.

You are requested to give wide publicity to the aforesaid advertisement by bringing the contents of the advertisement to the notice of officials/officers working in your department and forward the applications of eligible and interested candidates to the Registry of Supreme Court of India at the earliest.

Yours faithfully,

Branch Officer (Admn.I)

PRO
A, B

PRO
A & B
31-1-2018

SUPREME COURT OF INDIA

F.6/2017/Tech. Post/SCA (I)
New Delhi dated January 18, 2018

ADVERTISEMENT

Applications are invited from candidates who fulfill the following qualifications and other eligibility conditions as on 1.1.2018 for selection of suitable candidates for appointment to about 15 temporary ex cadre posts of Court Assistant (Technical Assistant-cum-Programmer) in the Registry of the Supreme Court of India:-

Name of the Post	: Court Assistant (Technical Assistant-cum-Programmer)
Method of recruitment	: By direct recruitment
Pay Band	: Pay Level 7 of Pay Matrix with initial basic pay of Rs. 44900/-
Age limit	: The candidate should be below 30 years. Usual relaxation in age will be admissible to SC/ST/OBC/PH/Ex-servicemen candidates as per Government Rules. There will be no upper age limit for the eligible employees working in the Registry of Supreme Court of India. The relaxation in upper age limit will not be applicable to the candidates who are working in other Government Department/Public Sector Undertakings.
Qualifications, experience and other eligibility conditions for appointment by direct recruitment	: Bachelor of Engineering/Bachelor of Technology in Computer Science/Information Technology from a recognised University or equivalent and 3 years experience in the field of computerisation. OR Master's Degree in Computer Application/M.Sc in Computer Science from a recognised University or equivalent and 3 years experience in the field of computerisation. OR B.Sc. in Computer Science/BCA with First Class or atleast 60% marks in aggregate from a recognised University or equivalent and 4 years experience in the field of computerisation. Degree in Law from a recognised University will be preferred and considered as an additional qualification
Scheme of Examination	: 1. Written (Objective Type) Test comprising of questions relating to General English, General Awareness, Reasoning and Quantitative Aptitude 2. Objective Type Technical Aptitude Test. 3. Practical Aptitude Test. 4. Interview

Reservation

Reservation in direct recruitment for the candidates belonging to Scheduled Castes and Scheduled Tribes shall be in accordance with the Rules, Orders and Notifications issued from time to time by the Government of India in respect of posts carrying the pay scale corresponding to the pay scale prescribed for the post of Court Assistant (Technical

Assistant-cum-Programmer), subject to such modification, variation or exception as the Chief Justice may, from time to time, specify.

GENERAL INFORMATION :

Candidates who fulfill the prescribed qualifications, experience and other eligibility conditions as on 1.1.2018 should apply giving full particulars (Bio-data) as per proforma enclosed supported by copies of all the relevant certificates and documents and a passport size photograph to be affixed on the application, all duly attested by a Gazetted Officer. Candidates who are already working in Government service should send their application through proper channel. Applications not found as per prescribed proforma and not supported by duly attested documents or attested photograph will not be entertained. Candidates who do not fulfill the prescribed qualifications and other eligibility conditions need not apply.

After scrutiny of the applications, the candidates who are found eligible for consideration may be first subjected to Objective Type Written Test and Technical Aptitude Test and those who qualify in these Tests will be called to appear for the Practical Aptitude Test and those who qualify in the Practical Aptitude Test will then be called for an interview. **The candidates who qualify in the prescribed tests and interview will be empanelled in the order of merit for appointment as Court Assistant (Technical Assistant-cum-Programmer).**

No TA/DA will be payable to the candidates for appearing in the Examination/Interview.

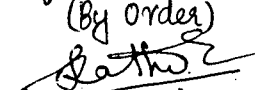
The Registry reserves the right to cancel/restrict/enlarge/modify/alter the recruitment process, if needed, without issuing any notice. In case of any disputes, Legal Jurisdiction will be Delhi.

The applications in a sealed cover indicating Application for the post of "Court Assistant (Technical Assistant-cum-Programmer)" thereon and addressed to Registrar (Admn.I), Supreme Court of India, Tilak Marg, New Delhi-110201 may be sent so as to reach him on or before 20.02.2018. Applications received after due date will not be entertained.

Registrar (Admn. I)

New Delhi
Dated : 18-1-2018

Note: No objection for applying to the post shall be given in individual cases, subject to the orders from the Honourable the Acting Chief Justice.

(By Order)

G. Rathi
Assistant Registrar (Ch. G.)

SUPREME COURT OF INDIA

APPLICATION FOR THE EX-CADRE POST OF COURT ASSISTANT
(TECHNICAL ASSISTANT-CUM-PROGRAMMER)

Affix latest
passport size
photo duly
attested by a
Gazetted Officer

- 1. Name :
- 2. Father's Name :
- 3. Date of Birth
- 4. Age as on 1.1.2018 _____ Years _____ Months _____ Days
- 5. Correspondence Address:-
.....
.....
.....

Contact No.....

E.mail.....

- 6. Whether belongs to GEN/SC/ST/OBC/PH/Ex-Servicemen :
(Write category)
(Proof shall be enclosed in case of SC/ST/OBC/PH/Ex-S)

7. Educational Qualification from 10th class onwards and experience in relevant field (for technical qualifications) (Attach copies of educational qualification and certificate in support of experience as shown below from the respective organizations)

Sl.No.	Qualification/Degree with Year of Passing	% of marks	Details of experience in the relevant field	Duration of Experience in years & months and period (from-to)
1.				
2.				
3.				

332
30/11

4.				
5.				
6.				

8. Whether working in Government/ Semi-Government/Public Sector Undertaking/Nationalised Bank : YES/NO
(If Yes, fill in the following)

9. (i) Post held.....(ii) Department.....
(iii) Duration _____ Years _____ months (iv) Period : From _____ to _____
(v) Pay Matrix Level and Basic Pay: _____

Certified that all the information furnished above by me is correct to the best of my knowledge.

Place :

Signature of the Candidate

Date :

Name of the Candidate